

GOVERNMENT OF INDIA
MINISTRY OF TOURISM

RAJYA SABHA
UNSTARRED QUESTION NO. 3022
ANSWERED ON 13.08.2026

SAFETY REFORMS FOR FOREIGN TOURISTS

3022 SHRI CHANDRAKANT DAMODAR HANDORE:

Will the Minister of **TOURISM** be pleased to state:

- (a) whether Government has taken cognizance of recurring cases of harassment, stalking, and eve-teasing of foreign tourists at major heritage hubs;
- (b) the State-wise details of crimes registered against foreign nationals during the last three years, and the number of complaints resolved via the 24x7 Multi-Lingual Tourist Helpline (1363);
- (c) whether the Ministry has assessed the negative economic impact of these security incidents and subsequent adverse foreign travel advisories on overall Foreign Tourist Arrivals (FTAs); and
- (d) the progress made in collaboration with States to utilize the Nirbhaya Fund for enforcing a uniform, dedicated 'Tourist Police' mechanism nationwide?

ANSWER

THE MINISTER OF TOURISM

(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (d): Tourism, involving safety and security of tourists is essentially a state subject. The incidences of crime Head-wise and State/UT-wise Cases Registered, Cases Chargesheeted, Cases in which Trials Completed and Cases Convicted under Crimes against Foreign Tourist during 2022-24 received from National Crime Records Bureau (NCRB) is placed at Annexure-I and Annexure-II respectively.

The Ministry of Tourism emphasises on creating a conducive environment for increasing Foreign Tourist Arrivals (FTAs). While sporadic incidents concerning safety of tourists may temporarily influence travel decisions, the overall FTAs is determined by multiple factors, and no specific assessment attributing changes solely to such incidents has been undertaken.

The Ministry of Tourism has been continuously taking up the matter with all the State Governments and Union Territory (UT) Administrations for setting up of dedicated Tourist Police to strengthen on-ground safety mechanism for tourists. With the efforts of Ministry of Tourism, States/UT's viz Telangana, Andhra Pradesh, Delhi, Goa, Karnataka, Kerala, Maharashtra, Himachal Pradesh, Jammu and Kashmir, Madhya Pradesh, Odisha, Punjab, Rajasthan, Sikkim and Uttar Pradesh have deployed tourist police.

Ministry of Tourism has been periodically requesting all State Governments and Union Territories for availing the benefits of the 'Safe Tourism Destinations for Women' under Nirbhaya fund which can be utilized for projects specifically designed to improve the safety and security of women tourists.

ANNEXURE-I

STATEMENT IN REPLY TO PARTS (A) TO (D) OF RAJYA SABHA UNSTARRED QUESTION NO.3022 ANSWERED ON 13.08.2026 REGARDING SAFETY REFORMS FOR FOREIGN TOURISTS RAISED BY SHRI CHANDRAKANT DAMODAR HANDORE

Crime Heads-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases in which Trials Completed (CTC) and Cases Convicted (CON) under Crimes against Tourist Foreigners during 2022-2024													
SL	Crime Heads	2022				2023				2024			
		CR	CCS	CTC	CON	CR	CCS	CTC	CON	CR	CCS	CTC	CON
1.1	Rape	13	10	2	2	13	11	1	0	15	9	3	1
1.2	Assault on Women with Intent to Outrage her Modesty	8	3	1	1	21	17	2	0	14	17	1	0
1.3	Insult to the Modesty of Women	0	0	0	0	0	0	0	0	0	0	0	0
1.4	Murder	5	5	0	0	4	4	2	0	11	8	1	0
1.5	Culpable Homicide not amounting to Murder	0	0	0	0	0	0	0	0	0	0	0	0
1.6	Attempt to Commit Murder/Culpable Homicide	2	3	0	0	2	0	0	0	6	4	0	0
1.7	Grievous Hurt	0	0	0	0	1	1	0	0	0	0	0	0
1.8	Kidnapping and Abduction	0	0	0	0	1	0	0	0	9	1	0	0
1.9	Theft	21	2	1	1	28	13	3	3	40	4	0	0
1.10	Snatching	0	0	0	0	0	0	0	0	5	3	1	1
1.11	Extortion	2	0	0	0	0	0	0	0	0	0	0	0
1.12	Robbery	4	2	0	0	6	1	0	0	4	6	1	0
1.13	Dacoity	0	0	0	0	0	0	0	0	1	1	0	0
1.14	Cheating	12	4	2	1	9	8	0	0	9	6	1	1
1.15	Forgery	0	0	0	0	8	1	0	0	1	4	0	0
1.16	Simple Hurt	3	3	0	0	4	2	1	0	-	-	-	-
1.17	Human Trafficking	3	1	0	0	7	4	0	0	-	-	-	-
1.18	Other IPC/BNS Crimes	14	7	0	0	12	8	1	1	20	14	2	1
1.19	Immoral Traffic (Prevention) Act	6	2	0	0	6	4	1	0	15	16	0	0
1.20	Other SLL Crimes	0	0	0	0	3	2	0	0	6	4	0	0
	Total Crimes against Tourist Foreigners	93	42	6	5	125	76	11	4	156	97	10	4

Source: Crime in India

ANNEXURE-II

STATEMENT IN REPLY TO PARTS (A) TO (D) OF RAJYA SABHA UNSTARRED QUESTION NO.3022 ANSWERED ON 13.08.2026 REGARDING SAFETY REFORMS FOR FOREIGN TOURISTS RAISED BY SHRI CHANDRAKANT DAMODAR HANDORE

State/UT-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases in which Trials Completed (CTC) and Cases Convicted (CON) under Crimes against Tourist Foreigners during 2022-2024													
SL	State/UT	2022				2023				2024			
		CR	CCS	CTC	CON	CR	CCS	CTC	CON	CR	CCS	CTC	CON
1	Andhra Pradesh	1	1	2	1	1	0	2	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	5	5	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0
6	Goa	14	9	0	0	14	10	3	1	12	9	1	1
7	Gujarat	2	1	0	0	0	0	0	0	2	0	0	0
8	Haryana	2	1	0	0	1	0	1	0	6	0	1	1
9	Himachal Pradesh	1	1	0	0	0	0	0	0	18	7	0	0
10	Jharkhand	0	0	1	1	0	0	0	0	0	0	0	0
11	Karnataka	21	10	0	0	19	11	1	1	21	22	0	0
12	Kerala	3	2	0	0	10	8	1	0	11	11	1	0
13	Madhya Pradesh	1	1	1	1	1	1	0	0	0	0	0	0
14	Maharashtra	2	0	0	0	13	4	0	0	8	3	0	0
15	Manipur	0	0	0	0	0	0	0	0	0	0	0	0
16	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0
17	Mizoram	3	3	0	0	2	2	0	0	0	0	1	0
18	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
19	Odisha	0	0	0	0	0	0	0	0	0	0	0	0
20	Punjab	0	0	0	0	1	0	0	0	3	4	1	1
21	Rajasthan	3	2	0	0	7	5	1	1	8	6	0	0
22	Sikkim	0	0	0	0	1	1	0	0	0	0	0	0
23	Tamil Nadu	3	1	0	0	3	1	1	1	4	6	2	1
24	Telangana	0	0	0	0	0	0	0	0	2	1	1	0
25	Tripura	0	0	0	0	1	1	0	0	0	0	0	0
26	Uttar Pradesh	1	0	0	0	2	4	0	0	2	1	0	0
27	Uttarakhand	0	0	0	0	0	0	0	0	1	1	0	0
28	West Bengal	0	0	0	0	1	1	0	0	1	0	0	0
	Total State	57	32	4	3	82	54	10	4	99	71	8	4
29	A&N Islands	0	0	0	0	1	1	0	0	1	0	0	0
30	Chandigarh	0	1	2	2	3	0	1	0	0	0	0	0

31	D&N Haveli and Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0
32	Delhi	34	8	0	0	39	21	0	0	54	25	2	0
33	Jammu & Kashmir	2	1	0	0	0	0	0	0	2	1	0	0
34	Ladakh	0	0	0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0
	Total UT	36	10	2	2	43	22	1	0	57	26	2	0
	Total (All India)	93	42	6	5	125	76	11	4	156	97	10	4

Source: Crime in India